

**IN THE COURT OF HHJ
SHRI K.M. JAISWAL
ADDL SESSIONS JUDGE OF C.R NO.58
BOARD OF C.R. No. 58
DATED 22.09.2020**

SR. NO	CASE NO.	PARTIES NAME	Name of the Advocate	STAGE
1	SC 503/14	The State R.C. F. Police Station Vs Shankaribai Jumesh Rathod and 2 Ors.	Adv. Tiwari and Adv. V.K Singh	Argument (PH)